

FORM A**PUBLIC ANNOUNCEMENT**

***[Under Regulation 14 of the Insolvency and Bankruptcy Board of India
(Voluntary Liquidation Process) Regulations, 2017]***

FOR THE ATTENTION OF STAKEHOLDERS OF JSP TEXTILES PRIVATE LIMITED

1. Name of the Corporate Person	JSP TEXTILES PRIVATE LIMITED
2. Date of Incorporation of Corporate Person	28 th July, 1999
3. Authority under which Corporate Person is Incorporated/Registered	Companies Act, 1956
4. Corporate Identity Number / Limited Liability Identity Number of Corporate Person	U17111TN1999PTC042937
5. Address of the Registered Office and Principal Office (If any) of Corporate Person	1230, 18 th Main Road, Anna Nagar West, Chennai 600040
6. Liquidation commencement date of Corporate Person	21 st March, 2025
7. Name, Address, E-mail Address, Telephone Number and the Registration Number of the Liquidator	Shanmugakani Saraskumar 132A, NTR Street, Rangarajapuram Main Road, Kodambakkam, Chennai - 600 024. Email ID: saraskcsca@gmail.com Mobile no: 9444011294 Registration number: IBBI/IPA-002/IP- N00265/2017-18/10778
8. Last date of submission of claims	20 th April, 2025

Notice is hereby given that JSP Textiles Private Limited has commenced Voluntary Liquidation on 21st March, 2025.

The Stakeholders of JSP Textiles Private Limited are hereby called upon to submit their proof of claims on or before 20th April, 2025 to the liquidator at the address mentioned against item No. 7.

The financial creditors shall submit their proof of claims by electronic means only. All other Stakeholders may submit the proof of claim in person or by post or by electronic means. Submission of false or misleading proofs of claims shall attract penalties.

Date: 24th March, 2025

Place: Chennai



Shanmugakani Saraskumar

Email ID: saraskcsca@gmail.com

Reg. No. IBBI/IPA-002/IP-N00265/2017-18/10778